

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 108 of 2020(SZ)**

Tribunal on its own motion Suo Motu  
initiated proceedings based on the  
News item published in Vikatan  
E-Magazine edition dated 09.07.2020  
Under the caption "Coonoor Misery:  
Increasing waste in River Water! –  
Elephants looking for good water".

**Vs**

The Principal Secretary to Government,  
Public Works Department, Secretariat,  
Fort St. George,  
Chennai – 600 009 & 7 others.

...Respondents.

**INDEX**

S.No	Description	Page No.
1.	<b>FURTHER PROGRESS REPORT FILED BY THE DISTRICT ENVIRONMENTAL ENGINEER, TAMIL NADU POLLUTION CONTROLBOARD, UDHAGAMANDALAM.</b>	1 - 3

**Filed by  
Thiru. S. Sai Sathya Jith  
Advocate, Chennai.**



BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No. 108 of 2020 (SZ)

Tribunal on its own motion  
Suo Motu based on the News item in  
Vikatan E-Magazine edition dated 09.07.2020  
"Coonoor Misery: Increasing waste in River Water! -  
Elephants looking for good water".

...Applicant(s)

*Versus*

- 1) The Principal Secretary to Government,  
Public Works Department,  
Secretariat, Fort St. George,  
Chennai – 600 009.
- 2) The Secretary to Govt. of Tamil Nadu,  
Department of Environment,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600 009.
- 3) The Principal Secretary to Govt. of Tamil Nadu,  
Department of Health and Family Welfare,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600 009.
- 4) Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Development,  
Govt. Secretariat,  
Fort St. George,  
Chennai, Tamil Nadu – 600 009.
- 5) The Chairman,  
Tamil Nadu Pollution Control Board,  
No.76, Anna Salai, Guindy,  
Chennai, Tamil Nadu – 600 032.
- 6) The District Collector,  
Nilgiris District,  
Collector Office, Nilgiris District,  
Near Charing Cross,  
Ooty, Tamil Nadu – 643 001.
- 7) Coonoor Municipality,  
Rep. by its Municipal Commissioner,  
Municipal Office, Mount Road,  
Coonoor - 643 101.

...Respondent(s)

  
District Environmental Engineer  
Tamilnadu Pollution Control Board  
Udhagamandalam

**FURTHER PROGRESS REPORT FILED BY THE DISTRICT  
ENVIRONMENTAL ENGINEER, TAMILNADU POLLUTION CONTROL  
BOARD, UDHAGAMANDALAM**

I, P S Livingston, Aged 56 years, the District Environmental Engineer, TamilNadu Pollution Control Board, Udhagamandalam, having office at Additional Collectorate Complex, Finger Post, Udhagamandalam, submit this progress report, as follows:

2. During the hearing on 8<sup>th</sup> February, 2022, the Hon'ble National Green Tribunal (SZ), considered the Further Progress Report filed by the TamilNadu Pollution Control Board, and the Commissioner, Coonoor Municipality, and observed that *'Though, it was mentioned in the report that biomining will be completed by 31.12.2021, they have not mentioned about the present status, though the report was said to be filed very recently. Further, Coonoor Municipality also did not file any statement regarding the present status'*, and directed to file further progress cum action taken report. In compliance, this further progress report is filed.

3. It is respectfully submitted that in the Report filed and considered by the Hon'ble Tribunal, during the hearing on 08.02.2022, it was submitted that wastes to the tune of 4 to 6 MT, which were lying in the valley between Karadipallam Road and Ottupattarai Resource and Recovery Centre Road, about 3 MT of waste lying in the southwest end of the land adjoining to IL&FS Shed were yet to be removed, and thus barring waste to the tune of 7 to 9 MT, the wastes in the other areas were removed.

4. It is further submitted that those locations where some quantity of waste was found to be removed and the other areas were inspected on 10.05.2022, and found that the said waste in those two locations are completely removed. Thus, it is submitted that the biomining of the legacy waste is found to have completed.

5. It is also submitted that during the inspection on 10.05.2022, it was observed that aerobic composting of wet waste is carried out at the IL&FS shed and the shredder and conveyor arrangements are provided to receive and pre-process the wet waste to make it amenable for composting easily. The leachate is collected, subjected to pre-treatment and reused in the composting operation. A portion of the wet waste is subjected to aerobic composting at this

  
District Environmental Engineer  
Tamilnadu Pollution Control Board  
Udhagamandalam

location and the rest is composted in the Micro Composting Centre located near Uzhvar Sandhai.

6. Therefore, it is respectfully prayed that this Hon'ble Tribunal to accept the Further Progress Report and pass such other orders the Hon'ble Tribunal considers deem fit in the facts and circumstances of the case.

(Dated this 11<sup>th</sup> day of May, 2022, at Udhagamandalam)

  
District Environmental Engineer  
Tamilnadu Pollution Control Board  
Udhagamandalam

### VERIFICATION

I, P S Livingston, District Environmental Engineer, TamilNadu Pollution Control Board, Udhagamandalam, do hereby verify that the contents above mentioned are true and correct to the best of my knowledge, belief and information, and I have not suppressed any material fact.

  
District Environmental Engineer  
Tamilnadu Pollution Control Board  
Udhagamandalam



**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 108 of 2020(SZ)**

Tribunal on its own motion Suo Motu  
initiated proceedings based on the  
News item published in Vikatan  
E-Magazine edition dated 09.07.2020  
Under the caption "Coonoor Misery:  
Increasing waste in River Water! –  
Elephants looking for good water".

**Vs**

The Principal Secretary to Government,  
Public Works Department, Secretariat, Fort  
St. George, Chennai – 600 009 & 7 others.

...Respondents.

**FURTHER PROGRESS REPORT FILED  
BY THE DISTRICT ENVIRONMENTAL  
ENGINEER, TAMIL NADU  
POLLUTION CONTROLBOARD,  
UDHAGAMANDALAM.**

**Advocate for Respondent No.TNPCB  
Thiru. S. Sai Sathya Jith**

**Date:11.05.2022.**

**Hearing on:12.05.2022.**

